

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION NO. 693

TO BE ANSWERED ON 07.02.2019

Names of Women Farmers in Land Records

693. SHRI GUTHA SUKENDER REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to revise the guidelines to enable women farmers' names in the land records so as to enable them to get proper benefits of Centrally sponsored schemes; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) & (b): As per Entry No. 18 and 45 of the List II (State List) of the Seventh Schedule to the Constitution of India, the subject regarding land and its management, including the maintenance of land records, falls within the jurisdiction of States.

The Digital India Land Records Modernisation Programme *inter alia* provides for digitisation of available land records.
